

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH, BENGALURU**  
**(Through web-based video conferencing platform)**

**ITEM No.09**  
**I.A No.95/2023 in**  
**C.P (IB) No.137/BB/2019**

**IN THE MATTER OF:**

M/s. India Renewable Energy Development Ltd., Vs	...	Petitioners
M/s. Nobal Inspat and Energies Limited	...	Respondents

**Order under Section 7 of I& B Code, 2016**

**Order delivered on: 09.08.2023**

**CORAM:**

**JUSTICE (RETD.)T. KRISHNAVALLI**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. ANURADHA SANJAY BHATIA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Respondents : Appeared

**ORDER**

Since it is special bench today, list before Regular bench on **06.09.2023**

**ANURADHA SANJAY BHATIA**  
**MEMBER (TECHNICAL)**

**T.KRISHNAVALLI**  
**MEMBER (JUDICIAL)**